Court No. - 1

Case: - PUBLIC INTEREST LITIGATION (PIL) No. - 527 of 2022

Petitioner :- Rama Shankar Tiwari Alias Rama Shankar And Others **Respondent :-** State Of U.P. Thru. Prin. Secy. Law Justice Civil Secret.

Lucknow And Others

Counsel for Petitioner :- Alok Kirti Mishra, Dinesh Kumar Tripathi

Counsel for Respondent :- C.S.C.

Hon'ble Attau Rahman Masoodi, J. Hon'ble Om Prakash Shukla, J.

1. Shri Kuldeep Pati Tripathi, learned Additional Advocate General has appeared on behalf of the State.

2. The order already passed by this Court on 07.12.2022 records as

under:-

"X X X X

We also direct that on the next date of listing, the entire process which may be followed henceforth for engagement of fresh Government Counsels, shall be produced before the Court for its perusal. We further direct that the procedure adopted on last three occasions for engagement of Government Counsels shall also be produced before the Court, except where solitary engagements have been made."

3. Let an affidavit be filed in the light of the direction issued in the

ultimate paragraph of the order passed by this Court on 07.12.2022

before the next date of listing.

4. The record relating to the process of selection shall also be

produced before this Court on the next date fixed through the

Secretary, Law. The scheme formulated, if any, shall also be

placed before this Court on the next date.

5. List on **05.10.2023**.

(Om Prakash Shukla, J.) (Attau Rahman Masoodi, J.)

Order Date :- 19.9.2023

Anand Sri./-